

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 99 OF 2017

Dated: 12th July, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Chettinad Power Corporation Ltd.

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. Deep Rao for R-1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **09.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/js

**(I. J. Kapoor)
Technical Member**